

GOVERNMENT OF INDIA  
MINISTRY OF POWER  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1599**  
ANSWERED ON 20.12.2022

**SOCIO-ECONOMIC STATUS SURVEY OF KOPILI HYDRO ELECTRIC PROJECT  
AFFECTED PERSONS**

1599 SMT. SHANTA CHHETRI:

Will the Minister of **POWER**  
be pleased to state:

- (a) whether any socio-economic status survey of Kopili Hydro Electric Project Affected Persons (PAP) has been done by NEEPCO Hydro Project Management after implementation of the Kopili Hydro Electric Project;
- (b) whether PAP/village areas got dwelling units, affected village road constructed, Skill Training Institute, job employment facilities etc, if so, the details thereof;
- (c) whether the PAP/village areas have been rehabilitated and received compensation, if so, the details thereof; and
- (d) whether NEEPCO Management has received Memorandum from Kopili Hydro Electric Project Affected Peoples Association(KHEPAPA) for redressal of PAP grievances, if so, the action taken thereon?

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b) :** For the local population and project affected people, roads from Kopili Power House to junction point of Lanka-Umrangso road (29 Kms) and from junction point of Umrangso - Shillong Road to Kopili Power House (8 Kms) have been constructed and are maintained by NEEPCO.

Industrial Training Institute, Haflong has been adopted by NEEPCO, which imparts Entrepreneurship Development Programme (EDP) Training to the local population in the field of steel fabrication, computer hardware & networking, two wheeler repair, plumbing etc.

Under the skill development programmes, workshops on entrepreneurship development for unemployed youths of the district and training programme on encouraging local food production, sustainable development for the project affected people were organized by NEEPCO, in collaboration with the District Administration.

Further, subject to fulfillment of eligibility criteria, preference is given by NEEPCO to candidates belonging to the project affected unemployed youths in recruitment to the Group 'C' and 'D' posts.

**(c) :** NEEPCO has already paid the admissible amount of land compensation to the affected people, for rehabilitation. The project affected people have selected the villages of Sikilangshu, Puralangshu, Langmeklu, Choto Lokhindong, Boro Lokhindong, Lobang, Choto Larphang, Boro Longlai, Boro Larphang on their own to settle down.

**(d) :** NEEPCO had received the memorandum submitted by Kopili Hydro Electric Project Affected Peoples Association (KHEPAPA), demanding financial grant and other benefits. NEEPCO has informed that most of the demands in the representation received from KHEPAPA have been addressed, except the demand of additional financial grant, which is not admissible.

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